



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

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July 16, 2014

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RBI cancels Certificate of Registration of Sri Sri Hire Purchase and Finance Limited

The Reserve Bank of India has cancelled the certificate of registration of the following non-banking financial company (NBFCs) for carrying on the business of non-banking financial institution. Following cancellation of registration certificate, the company cannot transact the business of non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Certificate of Registration No. & Date	Date of cancellation
1.	Sri Sri Hire Purchase and Finance Limited	H.No.12-12-94, Ravindra Nagar, Sitafalmundi, Secunderabad-500061	B-09.00138 February 27, 2002	May 24, 2014

The Reserve Bank can cancel the registration certificate of a non-banking financial company under the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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